

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2058  
ANSWERED ON:04.12.2014  
SURVEY ON DISPLACED FAMILIES  
Sethi Shri Arjun Charan

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has conducted any survey to identify displaced families for the purpose of their rehabilitation;
- (b) if so, the details and the outcome thereof; and
- (c) the details of rehabilitation works undertaken in this regard, State/UT-wise?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (c) The Central Government has notified The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013 which inter-alia includes provisions related to rehabilitation and resettlement of affected families. As per this Act, Administrator for Rehabilitation and Resettlement shall conduct a survey and undertake a census of the affected families to prepare a draft Rehabilitation and Resettlement Scheme.